

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 17/08/2015 TO 21/08/2015

DIVISION BENCHES

1	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice P. P. Bhatt (Monday &amp; Tuesday)</b>	<b>(Whole Day)</b>	LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - <b>Orders, Admission &amp; Hearing.</b>
	<b>(Wednesday)</b>	<b>(Whole Day)</b>	Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - <b>Orders &amp; Admissions.</b>
	<b>(Thursday)</b>	<b>(Whole Day)</b>	Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b>
	<b>(Friday)</b>	<b>(1<sup>st</sup> half)</b>	W.P.(PIL):- <b>Orders.</b> LPA, Writs (DB):- <b>Hearing &amp; Assigned matters.</b>
2	<b>Hon'ble Mr. Justice D. N. Patel &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b>	<b>(Whole Day)</b>	LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - <b>Orders, Admission &amp; Hearing.</b>
	<b>(Friday)</b>	<b>(1<sup>st</sup> half)</b>	LPA, Writs (DB), Vires & Validity of Act, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : <b>Final Disposal, Hearing &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice R. R. Prasad &amp; Hon'ble Mr. Justice Pramath Patnaik (Monday to Thursday)</b>	<b>(Whole day)</b>	Cr. Appeal (D.B.): - <b>Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Final Hearing.</b>

SINGLE BENCHES

1.	<b>Hon'ble The Chief Justice (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	I.A(s) in Cr. D.B. (Tied matters) Cr. Appl.(S.J.): <b>- Hearing.</b> Criminal & Assigned matters.
2	<b>Hon'ble Mr. Justice D. N. Patel (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	Arbitration matters, Cont. (Cv1.), C.M.P, & Tied-up matters and Company matters: <b>-Orders, Admission &amp; Hearing.</b>
3	<b>Hon'ble Mr. Justice R. R. Prasad (Friday)</b>	<b>(Whole day)</b>	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- <b>Orders, Admission &amp; Hearing, as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice Prashant Kumar (Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(1<sup>st</sup> half) (2<sup>nd</sup> half)  (Whole day)  (Whole day)</b>	Cr. M.P:- <b>Fresh filing Only.</b> W.P.(Cr.): <b>- Stay matters.</b>  W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters:- <b>Orders, Fresh Filing &amp; Admissions.</b>  W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters:- <b>Hearing, Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice P. P. Bhatt (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	W.P.(C) grouping (Suit matters): <b>- Admissions, Hearing, Tied-up &amp; Assigned matters.</b>
6	<b>Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday)  (Friday)</b>	<b>(Whole day)  (Whole day)</b>	B.A. matters: <b>- Order &amp; admission.</b>  Cr. M. P:- Stay Matters (old cases) Tied-up, <b>Orders, Admissions &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice D. N. Upadhyay (Monday to Thursday)  (Friday)</b>	<b>(Whole day)  (Whole day)</b>	A.B.A. matters: <b>- Orders and Admissions.</b>  Cr. M.P. :- <b>Stay matters (old cases) , Tied-up &amp; Assigned matters.</b>
8	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(Whole day)  (Whole day)  (Whole day)</b>	Writ Petition (Service matters): <b>- Fresh Filing only.</b>  Writ Petition (Service matters): <b>- Orders, Admissions (2013 onwards).</b>  Writ Petition (Service matters): <b>- Hearing (2011 onwards) as well as Tied up &amp;Assigned matters.</b>
9	<b>Hon'ble Mr. Justice S. Chandrashekhar ( Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(Whole day)  (Whole day)  (Whole day)</b>	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions. <b>:-Fresh filing.</b>  Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions: <b>- Orders, Admission.</b>  Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions: <b>- Hearing, Tied up and Assigned matters.</b>

10	<p><b>Hon'ble Mr. Justice Amitav K. Gupta</b> (Monday to Wednesday)</p> <p>(Thursday &amp; Friday)</p> <p>( Thursday)</p> <p>( Friday)</p>	<p>(1<sup>st</sup> half)</p> <p>(2<sup>nd</sup> half)</p> <p>(1<sup>st</sup> half)</p> <p>(2<sup>nd</sup> half)</p> <p>(2<sup>nd</sup> half)</p>	<p>A.B.A. Matters:- <b>Orders &amp; Admission.</b></p> <p>F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - <b>Orders, Admission &amp; Hearing.</b></p> <p>B.A. matters:- <b>Order &amp; admission.</b></p> <p>S.A.:- <b>Orders, Admission &amp; Hearing.</b></p> <p>M.A:- <b>Hearing as well as Tied-up &amp; Assigned matters.</b></p>
11	<p><b>Hon'ble Mr. Justice Pramath Patnaik</b> (Friday)</p>	<p>(Whole day)</p>	<p>Writ Petition (S) grouping matters (Dismissal &amp; Retirement Benefit cum Pension):- <b>Admission, Hearing &amp; Assigned matters.</b></p>
12	<p><b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b> (Monday to Thursday)</p> <p>(Monday &amp; Tuesday)</p> <p>( Wednesday &amp; Thursday)</p> <p>(Friday)</p>	<p>(1<sup>st</sup> half)</p> <p>(2<sup>nd</sup> half)</p> <p>(2<sup>nd</sup> half)</p> <p>(Whole day)</p>	<p>B.A. matters:- <b>Order &amp; admission.</b></p> <p>Writ Petition (Service matters):- <b>Orders, Admissions only (Up to 2012).</b></p> <p>Writ Petition (Service matters):- <b>Hearing (up to 2010) as well as Tied up &amp;Assigned matters.</b></p> <p>Writ Petition (Service matters):- <b>Hearing (up to 2010) as well as Tied up &amp;Assigned matters.</b></p>
13	<p><b>Hon'ble Mr. Justice Ravi Nath Verma</b> (Monday to Wednesday)</p> <p>( Thursday )</p> <p>(Friday)</p>	<p>(1<sup>st</sup> half)</p> <p>(2<sup>nd</sup> half)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>A.B.A. Matters:- <b>Orders &amp; Admission.</b></p> <p>Cr. Rev.: - <b>Fresh filing Orders, Admission &amp; Hearing.</b> Criminal Appl.(S.J.): - <b>Orders &amp; Admission.</b></p> <p>Criminal Writ matters:- <b>Orders, Fresh Filing, Admissions &amp; Hearing</b></p> <p>Cr. Rev.: - <b>Hearing &amp; as well as Tied-up &amp; Assigned matters.</b></p>
14	<p><b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Friday)</p>	<p>(2<sup>nd</sup> half)</p>	<p>All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - <b>Hearing as well as Tied-up &amp; Assigned matters.</b></p>

**NOTE:** - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE H. C. MISHRA** IN COURT NO.9.
4. ALL MOTIONS WITH REGARD TO A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE D. N. UPADHYAY** IN COURT NO.5.